

Sector, the Ministry of Micro, Small and Medium Enterprises (MSME) is implementing Credit Linked Capital Subsidy Scheme (CLCSS) under which MSE units are given 15% capital subsidy on institutional credit up to ₹ 1 crore to acquire approved machinery/technology. Assistance under National Manufacturing Competitiveness Programme (NMCP) is also being provided to encourage MSEs through different components like Technology and Quality Up-gradation Programme (TEQUP), Design Clinic Scheme, Lean Manufacturing Competitiveness Scheme, Quality Management System and Quality Technology tools (QMS/QTT) Schemes and Intellectual Property Rights (IPR) Scheme etc.

(b) and (c) The technology used by MSME is generally a major cause of poor competitiveness as many MSME units are using outdated/conventional technologies owing to lack of sufficient finance, lack of access to modern technology, absence of in-house research and development etc. Therefore, there is an urgent need to develop appropriate technologies for various manufacturing processes to bring down cost which is a major factor in global competitiveness.

(d) to give a fillip to the development of modern technology, Ministry of MSME has established 18 Technology Centres (tool Rooms and Technology Development Centres) spread across the country. It has also started Technology Centre Systems Programme (TCSP) for setting up of 15 new Technology Centres (TCs) and up-gradation of existing TCs for technological support to MSMEs.

Legislation to protect the breach of privacy

1379. SHRI TIRUCHI SIVA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Ministry is in the process of drafting a legislation to provide individuals protection against breach of their privacy through unlawful means;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the draft bill exempts the intelligence agencies from the scrutiny of the Data Protection Authority; and

(d) if so, whether this would be a complete exemption, or a qualified one?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (d) The drafting of the 'Right to Privacy' bill is at preliminary stage and details of the bill are yet to be finalized.